

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 5823**

TO BE ANSWERED ON THE 3RD APRIL, 2018/ CHAITRA 13, 1940 (SAKA)

CONVICTION RATE

5823. SHRI GODSE HEMANT TUKARAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the decadal conviction rate of cases under Indian Penal Code (IPC) in the country has consistently decreased since 2000, if so, the details thereof and the reasons therefor;

(b) whether the decadal conviction rate in majority of the States is less than the national decadal conviction rate during the said period;

(c) if so, the details thereof and the reasons therefor, State/UT-wise;

(d) whether the Government has issued any guidelines to the States in this regard and if so, the details thereof;

(e) whether all the States have implemented the said guidelines;

(f) if so, the details thereof and if not, the action taken in this regard; and

(g) the other corrective steps taken by the Government to improve the conviction rate in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): The State/UT-wise details of the conviction rate during 2000 – 2016, are at Annexure. ‘Police’ and ‘Public Order’ are State subjects under the Seventh Schedule to the Constitution of India. The reasons for low convictions are witness turning hostile, long duration of trials, etc.

(d) to (g): The State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also

for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention towards improving the administration of criminal justice system and taking such measures as are necessary for prevention and control of crime. In this regard, various Advisories are issued by Ministry of Home Affairs from time to time which are available on the website www.mha.gov.in.

State/UT-wise Conviction Rate under Total Cognizable IPC Crimes during 2000-2016

SL	State/UT	2000	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016
1	Andhra Pradesh	32.6	37.8	37.6	39.6	35.7	37.7	36.9	38.0	38.2	33.3	34.3	33.4	29.7	32.8	28.9	31.5	26.1
2	Arunachal Pradesh	50.7	56.1	67.8	62.3	61.6	56.9	56.9	59.2	61.4	58.2	59.0	44.4	40.5	48.2	58.5	31.0	25.7
3	Assam	21.1	19.7	20.9	19.8	18.3	18.4	21.1	22.6	16.2	21.1	17.0	19.9	10.6	8.6	13.1	11.8	11.7
4	Bihar	19.9	23.1	20.1	17.1	16.1	15.2	16.0	16.7	19.7	18.0	16.2	15.5	15.9	13.4	10.0	12.8	13.9
5	Chhattisgarh	-	55.3	51.6	58.7	54.6	54.7	64.0	56.0	51.6	48.4	41.3	44.6	46.0	38.8	46.5	54.4	44.1
6	Goa	17.6	18.8	22.8	28.7	24.9	27.8	29.4	30.6	26.4	26.2	21.4	25.9	22.0	24.1	21.1	19.0	22.4
7	Gujarat	28.6	24.7	21.5	18.7	20.3	30.9	35.9	42.3	38.4	41.1	37.9	39.1	35.5	40.8	43.2	36.6	35.1
8	Haryana	32.4	31.9	39.5	41.1	39.1	38.5	37.7	35.6	42.3	36.3	32.1	25.5	31.8	31.3	29.0	30.3	26.9
9	Himachal Pradesh	29.2	21.8	25.5	30.4	19.2	22.1	29.1	25.4	29.3	24.5	19.9	25.1	22.9	21.1	30.1	27.5	29.4
10	Jammu & Kashmir	36.6	41.0	41.0	46.8	42.5	42.1	43.5	47.2	50.9	46.3	53.1	50.5	37.0	30.5	39.4	38.4	41.6
11	Jharkhand	-	27.1	21.0	18.8	18.8	24.7	25.5	24.6	23.4	31.0	24.2	29.3	23.2	25.1	26.9	18.9	22.3
12	Karnataka	31.9	29.8	29.0	37.1	29.7	30.0	30.6	34.8	36.1	35.7	34.9	36.2	31.5	32.5	38.5	38.6	51.1
13	Kerala	47.9	50.0	50.2	49.1	48.8	51.2	43.9	44.5	55.6	57.1	62.7	65.2	65.4	68.5	77.8	82.3	84.6
14	Madhya Pradesh	54.2	47.1	48.3	44.4	48.8	50.5	56.7	52.0	51.6	47.4	45.9	42.8	47.7	49.7	53.5	48.3	51.9
15	Maharashtra	12.6	13.1	12.6	12.5	13.7	11.7	11.6	11.1	9.4	9.6	9.0	8.2	9.4	13.3	19.3	33.0	34.3
16	Manipur	30.8	59.6	79.1	34.7	80.7	58.2	86.4	50.0	61.5	26.9	68.5	51.9	70.0	43.5	29.9	44.0	48.1
17	Meghalaya	29.5	30.2	49.3	36.2	38.5	45.3	33.7	49.5	48.0	38.8	42.1	41.3	43.3	40.7	65.9	37.4	61.9
18	Mizoram	77.5	84.9	94.9	96.6	77.7	76.5	97.9	81.4	82.1	91.0	93.6	89.5	89.5	83.5	92.9	93.8	94.5
19	Nagaland	76.0	81.2	92.7	83.5	97.7	55.3	95.7	92.3	92.8	80.7	78.5	88.0	85.8	82.1	84.7	69.6	58.5
20	Odisha	16.5	14.2	14.7	14.0	19.3	14.9	17.4	16.0	15.8	13.2	9.9	10.3	11.0	10.3	16.4	9.5	10.4
21	Punjab	46.1	39.6	40.6	41.9	38.7	34.7	37.0	37.6	36.7	35.0	40.2	38.9	37.5	36.4	35.5	33.6	31.6
22	Rajasthan	51.2	53.5	52.2	56.8	57.8	58.0	59.3	61.1	59.9	60.7	59.1	64.5	61.3	62.2	56.8	57.2	49.9
23	Sikkim	45.2	56.2	89.3	58.9	46.0	47.6	52.1	46.1	53.5	46.0	47.3	48.0	38.7	43.8	49.6	40.4	30.6
24	Tamil Nadu	64.2	62.8	59.1	62.8	67.2	62.2	61.7	61.2	63.2	62.1	55.6	62.1	56.5	58.8	65.9	63.6	58.6
25	Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	38.6	37.6	35.6
26	Tripura	15.0	18.5	18.3	20.3	18.7	17.4	21.5	17.1	15.6	12.7	11.1	14.6	14.9	15.9	20.1	30.2	25.6
27	Uttar Pradesh	55.0	54.9	54.5	54.8	56.8	58.6	56.9	54.0	55.5	54.0	58.4	59.6	52.6	53.1	53.2	58.4	59.0
28	Uttarakhand	NA	52.9	68.9	72.8	69.7	59.6	60.9	66.5	69.5	69.3	67.3	65.5	76.3	70.2	53.0	58.1	48.6
29	West Bengal	22.6	17.4	18.5	6.9	16.0	16.5	15.7	13.2	12.0	12.6	13.5	13.4	10.5	14.4	11.1	14.6	10.1
	TOTAL STATE(S)	41.1	40.3	40.5	40.2	42.2	41.8	42.1	41.4	42.0	41.2	40.4	40.9	38.1	39.9	45.1	46.8	46.7
30	A & N Islands	27.6	51.1	50.3	52.9	51.4	53.5	60.5	46.9	31.7	37.6	49.7	71.4	54.2	51.3	46.9	31.6	39.7
31	Chandigarh	56.3	45.7	55.4	55.8	55.8	64.0	60.0	52.2	54.3	48.2	40.3	49.3	50.5	50.9	40.0	43.6	44.3
32	D&N Haveli	45.6	22.1	27.6	16.3	5.0	3.6	8.3	8.7	12.1	24.7	22.9	12.9	10.0	6.0	11.0	7.8	10.7
33	Daman & Diu	26.7	23.5	9.1	20.5	12.2	18.3	15.8	19.7	24.1	12.7	14.0	21.7	13.8	0.0	10.2	5.4	6.2
34	Delhi UT	48.7	50.4	37.9	32.0	49.7	62.1	65.0	64.7	65.3	58.1	51.5	48.1	52.4	48.9	43.7	49.2	51.6
35	Lakshadweep	-	25.0	40.0	50.0	100.0	45.5	20.0	100.0	50.0	0.0	-	72.5	36.9	16.0	68.3	71.4	61.0
36	Puducherry	91.9	85.8	95.0	86.4	78.3	87.8	80.0	90.3	87.9	90.2	62.4	84.3	79.9	82.9	70.1	86.0	92.5
	TOTAL UT(S)	50.2	52.8	43.8	37.1	55.6	63.7	65.7	66.1	68.0	59.8	52.4	50.2	53.5	51.0	44.0	49.3	52.1
	TOTAL (ALL INDIA)	41.8	40.8	40.6	40.1	42.5	42.4	42.9	42.3	42.6	41.7	40.7	41.1	38.5	40.2	45.1	46.9	46.8

Source: Crime in India

Note: '-' Newly created State from Andhra Pradesh in 2014.